

DIVISION BENCH

ITEM NO.204

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.62/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDIAN TURPENTINE & ROSIN CO. LTD V/S IFCI LTD
UNDER SECTION	252, SCHEDULE 8 OF IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 23rd August, 2024.

-Sd-

(Court Officer)

25th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*